

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO.885

ANSWERED ON 08.12.2025

FUND RELEASED UNDER FMBAP

885. SHRI SAMIRUL ISLAM:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether the Central Government has any data regarding damage caused by floods to crops, land and life in the State of West Bengal;
- (b) if so, the details thereof for the last five years, year-wise;
- (c) is it a fact that as of December, 2023 no funds have been provided by the Central Government for the execution of Ghatal Master Plan; and
- (d) the details of funds released under Flood Management and Border Areas Programme (FMBAP) since its inception, State-wise and year-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) to (c) Crop, land and life damage data of State due to floods is not maintained centrally. Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas. Ghatal Master Plan has not been included under Flood Management Programme (FMP) component of Flood Management and Border Area Programme (FMBAP) for not fulfilling the criteria for inclusion, namely, 'Projects from only those States may be included who have implemented Flood Plain Zoning (FPZ) either through a legislation or through an appropriate Executive Order'.
- (d) The State-wise details of funds released under Flood Management and Border Areas Programme (FMBAP) is given at **Annexure**.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 885 TO BE ANSWERED IN RAJYA SABHA ON 08.12.2025 REGARDING “FUND RELEASED UNDER FMBAP”.

(A) State-wise approved Projects & Central Assistance released under Flood Management Programme (FMP) component of FMBAP since XI Plan in Rs. Crore

| S. No. | State | Total Projects included during XI + XII Plan | Estimated Cost | Funds Released (XI + XII Plan) | Total Projects included during 2017-26 | Estimated Cost | Total Projects approved since XI Plan | Estimated Cost | Total CA released since inception upto March, 2025 |
|--------|-------------------|--|----------------|---------------------------------|--|----------------|---------------------------------------|-----------------|--|
| 1 | Arunachal Pradesh | 21 | 224.69 | 169.6 | 2 | 170.52 | 23 | 395.21 | 213.28 |
| 2 | Assam | 141 | 2383.11 | 813.75 | 1 | 125.21 | 142 | 2508.32 | 1582.54 |
| 3 | Bihar | 47 | 1818.05 | 907.82 | 2 | 288.07 | 49 | 2106.12 | 924.40 |
| 4 | Chhattisgarh | 3 | 31.13 | 19.32 | | | 3 | 31.13 | 19.32 |
| 5 | Goa | 2 | 22.73 | 11.98 | | | 2 | 22.73 | 11.98 |
| 6 | Gujarat | 2 | 19.79 | 2 | | | 2 | 19.79 | 2.00 |
| 7 | Haryana | 1 | 173.75 | 46.91 | | | 1 | 173.75 | 46.91 |
| 8 | Himachal Pradesh | 7 | 1364.94 | 387.85 | 1 | 145.73 | 8 | 1510.67 | 862.74 |
| 9 | Jammu & Kashmir | 43 | 970.69 | 422.52 | 1 | 1623.4 | 44 | 2594.12 | 805.27 |
| 10 | Jharkhand | 3 | 39.3 | 22.71 | | | 3 | 39.3 | 22.71 |
| 11 | Karnataka | 3 | 59.46 | 23.8 | | | 3 | 59.46 | 23.80 |
| 12 | Kerala | 4 | 279.74 | 118.9 | | | 4 | 279.74 | 137.95 |
| 13 | Manipur | 22 | 109.34 | 90.7 | 1 | 460.43 | 23 | 569.77 | 380.71 |
| 14 | Meghalaya | 0 | 0 | 3.81 | | | 0 | 0 | 3.81 |
| 15 | Mizoram | 2 | 9.13 | 16.41 | | | 2 | 9.13 | 16.88 |
| 16 | Nagaland | 17 | 123.87 | 83.13 | | | 17 | 123.87 | 94.84 |
| 17 | Odisha | 68 | 231.32 | 101.12 | | | 68 | 231.32 | 119.42 |
| 18 | Puducherry | 1 | 139.67 | 7.5 | | | 1 | 139.67 | 7.50 |
| 19 | Punjab | 5 | 153.4 | 40.43 | | | 5 | 153.4 | 40.43 |
| 20 | Sikkim | 45 | 366.32 | 91.84 | | | 45 | 366.32 | 91.84 |
| 21 | Tamilnadu | 5 | 635.54 | 59.82 | | | 5 | 635.54 | 59.82 |
| 22 | Tripura | 11 | 26.57 | 23.62 | | | 11 | 26.57 | 23.62 |
| 23 | Uttar Pradesh | 29 | 959.27 | 401.91 | | | 29 | 959.27 | 470.19 |
| 24 | Uttarakhand | 22 | 835.54 | 203.61 | | | 22 | 835.54 | 246.59 |
| 25 | West Bengal | 18 | 2261.02 | 802.01 | | | 18 | 2261.02 | 1051.96 |
| | Total | 522 | 13238.4 | 4873.07 | 8 | 2813.4 | 530 | 16051.76 | 7260.51 |

(B) State-wise approved Projects & Central Assistance released under River Management Activities & Works related to Border Areas (FMBA) component of FMBAP since XI Plan in Rs. Crore

| S. No | State | Total XI & XII Plan | Total fund released up to March, 2025 in Rs. Crore |
|-------|--------------|---------------------|--|
| 1 | Bihar | 260.04 | 732.15 |
| 2 | UP | 59.84 | 387.26 |
| 3 | Tripura | 41.054 | 41.05 |
| 4 | West Bengal | 164.49 | 237.93 |
| 5 | J&K | 9.98 | 25.91 |
| 6 | Punjab | 14.95 | 27.08 |
| 7 | Puducherry | 13.26 | 13.26 |
| 8 | Uttarakhand | | 12.50 |
| | Total | 563.614 | 1477.15 |
